

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.11.2021 (MONDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2571 of 2021 in Comp. App. (AT) (Ins) No. 1124-1125 of 2020	Vineet Khosla Vs. Edelweiss Asset Reconstruction Company Ltd. & Ors	Deepak khosla	Manisha Agarwal R.P. Agarwal-R1 Abhishek Anand-R2 to R4

### For Directions

2.	Competition App. (AT) No. 15 of 2018	Federation of Gujrat State Chemists and Druggists Association &Anr. Vs. Competition Commission of India & Ors.  <b>With</b>	Gunjan Chowksey	Manmeet Arora-R1 Amit Gupta-R3 Mansi Kukreja-R4
3.	Competition App. (AT) No. 35 of 2018	Chemists & Druggists Association of Baroda &Anr. Vs. Reliance Agency & Ors.	Anshul Narayan	Mansi Kukreja-R1 Manmeet Arora-R3
4.	Competition App. (AT) No. 22 of 2018	Eveready Industries India Ltd. (Eveready) Vs. Competition Commission of India & Ors.  <b>With</b>	SagardeepRathi	Udayan Jain-R1 Manika Brar-R2 Kalyani Singh-R3
5.	Competition App. (AT) No. 28 of 2018	Shri Indranil Roy Chowdhury Vs. Competition Commission of India & Ors.  <b>With</b>	Sagardeep Singh	Ishkanan Singh –R1
6.	Competition App. (AT) No. 29 of 2018	Shri Partha Biswas Vs. Competition Commission of India & Ors.  <b>With</b>	Sagardeep Singh	Ishkanan Singh –R1
7.	Competition App. (AT) No. 30 of 2018	Shri Kunal Gupta Vs. Competition Commission of India & Ors.  <b>With</b>	Sagardeep Singh	Ishkanan Singh –R1

8.	Competition App. (AT) No. 31 of 2018	Shri Amritanshu Khaitan Vs. Competition Commission of India & Ors.  <b>With</b>	Sagardeep Singh	Ishkanan Singh –R1
9.	Competition App. (AT) No. 32 of 2018	Shri Suvamoy Saha Vs. Competition Commission of India & Ors.  <b>With</b>	Sagardeep Singh	Ishkanan Singh –R1
10.	Competition App. (AT) No. 33 of 2018	Shri Anil Bajaj Vs. Competition Commission of India & Ors.  <b>With</b>	Sagardeep Singh	Ishkanan Singh –R1
11.	Competition App. (AT) No. 34 of 2018	Indo National Ltd. Vs. Competition Commission of India & Ors.  <b>With</b>	Anuj Berry	Udayan Jain-R1
12.	Competition App. (AT) No. 37 of 2018	Hemant Gupta Vs. Competition Commission of India  <b>With</b>	A. Chakrabarty	Udayan Jain-R1
13.	Competition App. (AT) No. 38 of 2018	P. Dwaraknath Reddy Vs. Competition Commission of India  <b>With</b>	A. Chakrabarty	Udayan Jain-R1
14.	Competition App. (AT) No. 39 of 2018	R.P. Khaitan & Ors. Vs. Competition Commission of India	A. Chakrabarty	Udayan Jain-R1
15.	Competition App. (AT) No. 40 of 2018	Ultratech Cement Ltd. Vs. Competition Commission of India  <b>With</b>	Nisha Kaur Uberoi	Zoheb Hussain
16.	Competition App. (AT) No. 41 of 2018	Ultratech Cement Ltd. Vs. Competition Commission of India	Nisha Kaur Uberoi	Zoheb Hussain
17.	Competition App. (AT) No. 71 of 2018	Planetcast Media Services Ltd. Vs Competition Commission of India & Ors.  <b>With</b>	Aakansha Kaul	Yaman Verma-R(2&3) Udayan Jain-R1
18.	Competition App. (AT) No. 72 of 2018	Lalit Jain & Ors. Vs Competition Commission of India & Ors.	Aakansha Kaul	Udayan Jain-R1

**For Admission (After Notice)**

19.	Comp. App. (AT) (Ins) No. 1129 of 2019	Genesis Club Ltd. Vs. Rohtas Projects Ltd. & Ors.	Prashant Kumar	Somya Jaitly-R2-R6 Mukesh Gupta-IRP
20.	Comp. App (AT) (Ins) No. 61 of 2020	Sagar Shankar Bait Vs. Asset Reconstruction Company India Ltd. & Ors.	Prashant S. Kejale	Usha Singh-R1 Manoj Kumar Mishra-RP
21.	Comp. App. (AT) (Ins) No. 679 of 2021	Alpha Corp Development Private Limited Vs. Girwar Singh Jakhar & Ors.	Mahima Malhotra	Adarsh Kumar Gupta-R1 to R3 Aakash Shinghal Ashish Makhija-R4 Kunal Godhwani-R5
22.	Comp. App. (AT) (Ins) No. 794 of 2021	Supriyo Kumar Chaudhuri & Anr. Vs. Jhunjhunwala Oil Mills Ltd. & Anr.	Akash Yadav	Gautam Singh
23.	Comp. App. (AT) No. 42 of 2021	Registrar of Companies, West Bengal Vs. Bhattacharyya Bottling Plant Pvt. Ltd. & Ors.	Sumit Kumar Jaiswal	Kamal Nayan-R1

**For Hearing**

24.	Comp. App. (AT) (Ins) No. 449 of 2020	Punjab National Bank Vs. Amrit Hatcheries Pvt. Ltd. & Ors.  <b>With</b>	Ankur Mittal	Dhruv Surana Jayant Mehta-R2 Aaryan Sharma-R4
25.	Comp. App. (AT) (Ins) No. 504 of 2020	Haldiram Incorporation Pvt. Ltd. Vs. Amrit Hatcheries Pvt. Ltd. & Ors.  <b>With</b>	Abhay Gupta	Jayant Mehta Bijay Murmuria-R1 Ashish Chaudhury-R2 Ankur Mittal-R3
26.	Comp. App. (AT) (Ins) No. 746 of 2020	Arun Kumar Gupta Vs. Amrit Hatcheries Pvt. Ltd.	Abhishek Parmar	Anuj Singh-R1
27.	Comp. App. (AT) (Ins) No. 1126 of 2020	Technico Strips & Tubes Pvt. Ltd. Vs. Emkay Automobile Industries Ltd.	Rajansh Thukral	Kapil Kher Kunal Kher-R1
28.	Comp. App. (AT) No. 235 of 2018	Tirumala Infrabuild Pvt. Ltd. & Ors. Vs. IDIO Construction & Industries (India) Ltd. & Ors.	Anshum Jain	S. Sanyal Subhro Sanyal
29.	Comp. App. (AT) No. 22 of 2021	Meghdoot Services Ltd. Through Mr. Pradip Prasad Vs. Registrar of Companies, West Bengal	Abhishek Gupta	Kamal Kant Jha

**After rising of Court of Chairperson**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

**For Hearing**

<b>30.</b>	Comp. App. (AT) (Ins) No. 583 of 2021  <b>(PH)</b>	Aditya Kumar Tibrewal Resolution Professional of Sri Balaji Forest Products Pvt. Ltd. Vs. Om Prakash Pandey & Ors.	Arjun Asthana	Subhasish Bhowmick-R1  Jitendra Patnaik
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2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By order of Hon'ble Chairperson**

-sd/-  
**Registrar**